

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 103
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd. Applicant / petitioner
Vs	
Zillion Infraprojects Pvt. Ltd. Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.11.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: -
For the respondent: Ms. Swati Bhushan Sharma, Adv.

ORDER

Learned counsel for the respondent states that they have received a copy of the rejoinder yesterday and the same is not placed on the case file thus the pleadings are complete.

List for arguments on 19.12.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

14.11.2018
Aarti